# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO. 2245 TO BE ANSWERED ON THE 05/08/2022

#### INVITATION OF EOI BY NAFED FOR SALE AND PURCHASE OF PRODUCTS

#### 2245. SHRI RAJMANI PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that the Expression of Interest (EOI) was invited in respect of purchase and sale of products like Bio-pesticides, Bio-fertilizers, Bio-Inputs, Micro-nutrients etc., through NAFED website on 26/10/2021;
- (b) the States to which the said material is sold through NAFED and the process of fixation of rate of agro products;
- (c) the number of companies selected through EOI and the process of selection;
- (d) the details of amount paid, company-wise and whether the quality was checked before payment; and
- (e) if so, the details thereof?

#### ANSWER

#### MINISTER OF AGRICULTURE AND FARMERS WELFARE

### (SHRI NARENDRA SINGH TOMAR)

(a) to (e): NAFED is a national level cooperative marketing organization registered under the Multi State Cooperative Societies Act (MSCS), 2002. Like any other Multi State Societies, the ultimate authority of NAFED vests in the General Body of NAFED. As per the provision of MSCS Act, the General Body of NAFED is a supreme authority for decision making and the Board of Directors are responsible to execute the policies and programme in the interest of the organization. Further, the share capital of NAFED is fully subscribed by its member cooperatives societies/organization. NAFED is one of the designated Central Nodal Agencies under Price Support Scheme (PSS) of Government of India for the procurement of pulses, oilseeds & copra at MSP. The procurement under PSS and Price Stabilization Fund (PSF) are done by NAFED as per guidelines are reviewed from time to time.

\*\*\*\*